Skip to main content





ਪੰਜਾਬੀ





Directorate of Information, Public Relations & Languages

Government of Haryana

Search here... Q



HOME

PROFILE

8558893911

RELEASES

MEDIA PERSON'S CORNER

RULES AND POLICIES

GALLERY

MORE INFORMATION

CONTACT US





1075

Except Gurugram & Faridabad

18001806222

FINANCIAL ASSISTANCE HELPLINE

For Gurugram & Faridabad

1100

For Rest of Haryana

help yo



KEEPING IN VIEW THE UNPRECEDENTED CIRCUMSTANCES DUE TO N-COVID-19 AND THE ECONOMIC HARDSHIP FACED BY THE GENERAL PUBLIC, THE HARYANA GOVERNMENT HAS DIRECTED ALL THE DEPARTMENTS AND PUBLIC SECTOR UNDERTAKINGS (PSUS) NOT TO LEVY ANY PENALTY ON...

Keeping In View The Unprecedented Circumstances Due To N-COVID-19 And The Economic Hardship Faced By The General Public, The Haryana Government Has Directed All The Departments And Public Sector Undertakings (PSUs) Not To Levy Any Penalty On...

 Chandigarh April 9: Keeping in view the unprecedented circumstances due to n-COVID-19 and the economic hardship faced by the General Public, the Haryana Government has directed all the Departments and Public Sector Undertakings (PSUs) not to levy any penalty on various types of dues since March 15, 2020 including surcharge or penal interest till April 30, 2020.

MESSAGE



Governor's Message



Chief Minister's Message